

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 22 of 2013**

**Dated : 22<sup>nd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution Corporation ...Appellant(s)**

**Versus**

**M/s Lanco Tanjore Power Co. Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam**

**Counsel for the Respondent(s): Mr. Vijay Narayan Sr. Adv.  
Mr. P. Vinod Kumar for R-1**

**ORDER**

We have heard the Learned Counsel for the Appellant and the Learned Senior Counsel for the Respondents.

The Learned Senior Counsel for the Respondent no.1 has filed written submissions today after serving copy on the other side. The Learned Counsel for the Appellant is directed to file his written submissions on or before 23.04.2013 after serving copy on the other side.

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Post the matter for reporting compliance on **23.04.2013 at Chennai**

**Circuit Bench.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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